

Completion of Recovery Certificate No. 2184 of 2019 against Ajitbhai P Vasa (PAN: ABTPV8259J) in the matter of Exelon Infrastructure Ltd.

Completion of Recovery Certificate No. 2184 of 2019 against Ajitbhai P Vasa (PAN: ABTPV8259J) in the matter of Exelon Infrastructure Ltd, for a sum of **5,21,219/- (Rupees Five Lakh Twenty One Thousand Two Hundred Nineteen only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed vide Order No. EAD-7/BJD/NJMR/2018-19/1979-2006 dated January 28, 2019 in the matter of Exelon Infrastructure Ltd.

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 of the Income-tax Act, 1961.

**June 19, 2026
Ahmedabad**



RECOVERY OFFICER

बलबीर सिंह BALBIR SINGH
वसूली अधिकारी एवं उप महाप्रबन्धक
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